

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. Contempt Petition/19/2023 IA 2389/2024
In C.P. (IB)/411(MB)2019

CORAM: -

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024

NAME OF THE PARTIES: - Contempt Petition/19/2023
Vikas Prakash Gupta
V/s
State Bank of India Employees Sea View
Cooperative Housing Society Limited
IA 2389/2024 VHAP Realtors LLP
V/s
Mr. Vikas Prakash Gupta Liquidator of
Zaveri Constructions Private Limited
IN THE MATTER OF
Reliance Home Finance Ltd
V/s
Zaveri Constructions Pvt Ltd

Section: 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Contempt Petition/19/2023: -

Presence: -

Adv. Manoj Kumar Mishra Applicant/Liquidator (through VC)

Adv. Gauraj shah a/w Adv. V. A. Joshi Respondent (through VC)

At the request of the counsel for the parties, list this matter on **21.08.2024**.

IA.No.2389/202: -

Presence: -

Adv. Mitali Bhat a/w Adv. Ayush Rajani Applicant.

Adv. Manoj Kumar Mishra Respondent/Liquidator (through VC)

List this matter on **21.08.2024**.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)